

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION NOS: 573/99, 653/99 and 160/2000

MONDAY the 9th day of APRIL 2001.

CORAM: Hon'ble Shri B.N. Bahadur, Member(A)

Hon'ble Shri S.L. Jain, Member (J)

1. A.I. Inamdar
2. D.D. Burhade
3. N.K. Gandigawad
4. S. Mani
5. B.D. Morchhale
6. V.P. Prabhu
7. V. Irudaya Raj
8. K. Nagarajan
9. D.I. Singh
10. S.R. Narkhede
11. S.R. Sholapur
12. V.N. Hegde
13. R.V. Nayak
14. S.R. Raje
15. A.N. Upadhyay
16. A.V. Karandikar

... Applicants in  
OA 573/99

1. M.R. Chimmad
2. U.R. Yadav
3. Smt. S.D. Ghate
4. A.B. Dambre
5. A.M. Bhalerao
6. P.G. Bhandare
7. V.J. Dhamanikar
8. A.S. Kulkarni

...2...

9. P. Thangavel
10. Elias Ferrao
11. L.M. Godi
12. M.B. Bedkihale
13. M.K. Khanapure
14. T.D. Mundhe

... Applicants in  
OA 653/99

Shri M.K. Gupta

... Applicant in  
OA 160/2000

By Advocate Shri R.P. Saxena.

V/s.

1. Union of India through  
The Secretary  
Department of Tele-  
Communication, Sanchar Bhavan  
Ashok Road, New Delhi.
2. The Chief General Manager  
Mahanagar Telephone Nigam  
LTD, Telephone House,  
Prabhadevi, Mumbai.

... Respondents.

By Advocate Shri V.S. Masurkar.

ORDER (ORAL)

( Per Shri B.N. Bahadur, Member(A) )

Shri R.P. Saxena counsel for the applicant,

Shri V.S. Masurkar counsel for the respondents.

Shri R.P. Saxena states that relief sought has since been granted by the respondents. Shri Masurkar has placed before us the order dated 1.2.2001, through which the relief sought has been granted to the applicant.

B8 <sup>three</sup> The OA ~~is~~ disposed of as infructuous. (Copy of the order dated 1.2.2001 is kept in OA 573/99) No costs.